

OFFICE OF THE
DISTRICT & SESSIONS JUDGE,
UNAKOTI JUDICIAL DISTRICT : KAILASHAHAR

No.9(A)(23)-D1/U/2015/ 11687-96/

Dated, Kailashahar,
The 6/6 Dec., 2017.

10

1. The Civil Judge (Sr. Div.) & Asst. Sessions Judge,
Kailashahar Unakoti Judicial District.
2. The Chief Judicial Magistrate-cum-Civil Judge(Sr. Div.),
Unakoti Judicial District, Kailashahar.
3. The District Secretary, District Legal Services Authority,
Kailashahar, Unakoti Judicial District.
4. The Sub-Divisional Judicial Magistrate-
Cum Civil Judge(Jr. Div.), Kamalpur/Gandacherra/
Longtharai Valley, Unakoti Judicial District.
5. The Civil Judge(Jr.Div.)-cum-J.M.1st Class,
Kailashahar/Kamalpur, Unakoti Judicial District.
6. The Judicial Magistrate 1st Class-cum-Civil Judge(Jr. Div.),
Kailashahar, Unakoti Judicial District.

Subject:- Filling up posts of Deputy Registrar, Assistant Registrar, Private Secretary
and Asstt. Library Information Officer on deputation basis in the National
Company Law Tribunal(NCLT).

Sir,

With reference to the above, I am directed to circulate herewith copy of Letter
of the Hon'ble High Court vide No. E41(139)-HC/2016-17/20033-37, dated
30-11-2017 along with its enclosures for favour of your kind information.

Yours faithfully,

(Signature)
26/12/17

(M. Banerjee)

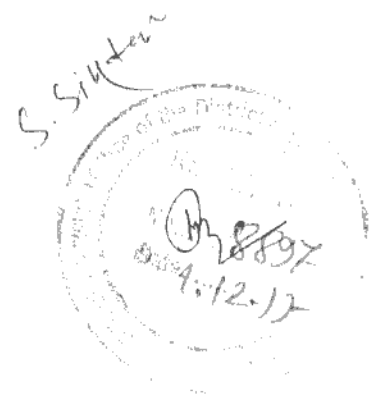
Civil Judge(Sr.Div.) &
Asst. Sessions Judge, Kailashahar
Unakoti Judicial District
(Head of Office)

Encls.: As stated above.

Copy to :

✓ The System Officer, under High Court of Tripura e-Courts Services, posted in
the Office of the District & Sessions Judge, Unakoti Judicial District,
Kailashahar. He is directed to upload the aforesaid advertisement in the
official website of this Court.

(Signature)
Civil Judge(Sr.Div.) &
Asst. Sessions Judge, Kailashahar
Unakoti Judicial District
(Head of Office)



**HIGH COURT OF TRIPURA
AGARTALA**

No.F.41(139)-HC/2016-17/ 20033-37

From: S. Bhattacharjee,
Registrar(Admn. P & M).

To

1. The District & Sessions Judge,
South Tripura Judicial District, Belonia,
2. The District & Sessions Judge,
West Tripura Judicial District, Agartala,
3. The District & Sessions Judge,
North Tripura Judicial District, Dharmanagar,
4. The District & Sessions Judge,
Unakoti Judicial District, Kailashahar,
5. The District & Sessions Judge,
Gomati Judicial District, Udaipur.

Dated, Agartala, the 30th November, 2017

Sub: Filling up posts of Deputy Registrar, Assistant Registrar, Private Secretary and Assistant Library Information Officer on deputation basis in the National Company Law Tribunal (NCLT).

Sir,

I am directed to enclose herewith a copy of the Office Memorandum dated 16.11.2017 (received by this Registry on 27.11.2017) alongwith details of posts, eligibility criteria, educational qualification/experinence etc. and format of application for applying the said post as received from the Under Secretary to the Govt. of India, National Company Law Tribunal, New Delhi, with a request to circulate the same amongst all the eligible officers and staffs under your respective Judgeship.

Yours faithfully,

Encl: As Stated

30.11.17
(S. Bhattacharjee)
Registrar (Admn. P & M)

No. 10/121/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi-110003.

Dated. the 16th November, 2017.

To

1. All Ministries of the Govt. of India.
2. All High Courts in India.
3. All Public Sector Banks in India.

Subject: Filling up posts of Deputy Registrar, Assistant Registrar, Private Secretary and Assistant Library Information Officer on deputation basis in the National Company Law Tribunal (NCLT)

Sir/Madam,

I am directed to forward herewith a copy of Office Memorandum of even number dated 16th November, 2017 on the above subject with a request to give wide publicity to the same.

Yours faithfully,

A.K. Singh

(Akhilesh Kumar Singh)

Under Secretary to the Govt. of India

Email: us@nclt.gov.in; Tel: 011-24363667

Encl: As above.

By (Signature)
Supdt. (R & A)
16/11/17

No. 10/121/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
 CGO Complex, Lodhi Road,
 New Delhi- 110003
 Dated, the 16th November, 2017

OFFICE MEMORANDUM

Subject- Filling up the posts of Deputy Registrar, Assistant Registrar, Private Secretary and AI/O on deputation basis in the National Company Law Tribunal (NCLT).

Applications are invited for filling up the following posts on deputation basis in the National Company Law Tribunal (NCLT). The details of the posts are as under:

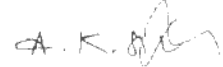
Sl. No.	Post	Location of Benches and tentative vacancy position in various Benches.	Total Posts	Pay Band & Grade pay
1.	Deputy Registrar	Two at Delhi, one each at Ahmedabad, Allahabad, Bengaluru, Chandigarh, Chennai, Guwahati, Hyderabad, Kolkata & Mumbai.	11	PB 3, Rs.15,600-39,100+ Rs.7600, revised to Level 12 in Pay Matrix of 7th CPC.
2.	Assistant Registrar	Two each at Delhi and Mumbai, one each at Ahmedabad, Allahabad, Bengaluru, Chandigarh, Chennai, Guwahati, Hyderabad & Kolkata.	12	PB 3, Rs.15,600-39,100+ Rs.6600, revised to Level 11 in Pay Matrix of 7th CPC.
3.	Private Secretary	Six at Delhi, five at Mumbai, four at Chennai, two each at Ahmedabad, Allahabad, Bengaluru, Hyderabad, Kolkata, one each at Chandigarh & Guwahati	27	PB 2, Rs.9,300-34,800+ Rs.4800, revised to Level 8 in Pay Matrix of 7th CPC.
4.	Assistant Library Information Officer	One each at Delhi, Ahmedabad, Allahabad, Bengaluru, Chandigarh, Chennai, Guwahati, Hyderabad, Kolkata & Mumbai.	10	PB-2, Rs.9300-34800+ Rs.4600, revised to Level 7 in Pay Matrix of 7th CPC.

2. Vacancy position and place of posting as indicated above are tentative. The selected candidates will be required to serve in NCLT Benches established at Delhi, Ahmedabad, Allahabad, Bengaluru, Chandigarh, Chennai, Guwahati, Hyderabad, Kolkata and Mumbai. Candidates applying for more than one post are required to submit separate application for each post.
3. The details of the posts, along with eligibility criteria, educational qualification/ experience etc. required for each category of post are given in the enclosed **Annexure-I**.
4. The period of appointment on deputation will be initially for a period of one year, further extendable depending upon the requirement subject to the approval from the Competent Authority and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India in this regard as amended from time to time.
5. In view of upgradation in Grade Pay of the above posts, those who have applied for the above posts in response to advertisement/O.M. No. 10/121/2016-NCLT dated 22.02.2017 need to apply again, if eligible, and the applications received for filling the above posts in response to the said advertisement/O.M. will not be considered. Further, the existing incumbents on deputation to the above posts in NCLT, who fulfil the eligibility criteria as mentioned in Annexure-I need to apply as fresh candidates against this advertisement.
6. The candidates selected for the deputation will be eligible for H.R.A., but as of now are not eligible for accommodation in General Pool.
7. Maximum age limit for appointment on deputation is 56 years.

8. Application in the prescribed proforma (**Annexure-II**) complete in all respect along with the certificate attached to the application from the employer/head of office/forwarding authority and certified copies of ACRs/APARs for the last five years may be sent to the following address:-

The Under Secretary,
National Company Law Tribunal,
6th Floor, Block No. 3, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.

8. Last date for receipt of applications is 15.12.2017. The applications received after the last date will not be considered.



(Akhilesh Kumar Singh)
Under Secretary, NCLT

ANNEXURE - I

DETAILS OF POSTS ALONG WITH ELIGIBILITY CRITERIA, EDUCATIONAL QUALIFICATION/EXPERIENCE ETC. REQUIRED.

Sl. No.	Post	No. of posts	Pay Band & Grade Pay	Eligibility criteria, educational qualification/ experience etc. required.
1.	Deputy Registrar	11	PB 3, Rs.15,600-39,100+ Rs.7,600, revised to Level 12 in Pay Matrix of 7th CPC.	Officers working under Central Government / State Government / Court / Tribunal / statutory organization / PSU / Autonomous Body / Public Sector Bank possessing a degree in Law from a recognized university and holding - (i) analogous post on regular basis, or (ii) a post in Pay Band-3, Rs.15600-39100 plus Grade Pay of Rs.6600/-, revised to Level 11 in Pay Matrix of 7th CPC or equivalent with five years' regular service in the Grade. The candidate should have experience in administrative/ establishment/ court matters.
2.	Assistant Registrar	12	PB 3, Rs.15,600-39,100+ Rs.6,600, revised to Level 11 in Pay Matrix of 7th CPC.	Officers working under Central Government / State Government / Court / Tribunal / statutory organization / PSU / Autonomous Body / Public Sector Bank possessing a Degree in Law from a recognized University and holding (i) analogous post on regular basis, or (ii) a post in Pay Band-2, Rs 9300-34800/- plus Grade Pay of Rs 5400/-, revised to Level 9 in Pay Matrix of 7th CPC, or equivalent with five years' regular service in the grade, or (iii) a post in Pay Band-2, Rs 9300 - 34800/- plus Grade Pay of Rs 4800/-, revised to Level 8 in Pay Matrix of 7th CPC or equivalent with six years' regular service in the grade. The candidate should have experience in administrative/ establishment/ court matters.
3.	Private Secretary	27	PB 2, Rs.9,300-34,800+ Rs.4,800, revised to Level 8 in Pay Matrix of 7th CPC.	Officers working under Central Government / State Government / Court / Tribunal / statutory organization / PSU / Autonomous Body / Public Sector Bank possessing a Degree in any discipline from a recognized University and speed of 100 w.p.m. in English Shorthand and holding - (i) analogous post on regular basis, or (ii) a post in Pay Band-2, Rs 9300-34800/- plus Grade Pay of Rs 4600/-, revised to Level 7 in Pay Matrix of 7th CPC or equivalent with two years' regular service in the grade, or (iii) a post in Pay Band-2, Rs 9300-34800/- plus Grade Pay of Rs 4200/-, revised to Level 6 in Pay Matrix of 7th CPC or equivalent with six years' regular service in the grade.
4.	Assistant Library Information Officer.	10	PB-2, Rs.9,300-34,800+ Rs.4,600, revised to Level 7 in Pay Matrix of 7th CPC.	Officers working under Central Government / State Government / Court / Tribunal / statutory organization / PSU / Autonomous Body / Public Sector Bank possessing a Bachelor Degree in Library Science or Library and Information Science from a recognized University or Institute / Bachelor Degree in any discipline from a recognized University with Diploma in Library Science and holding - (i) analogous post on regular basis, or (ii) a post in Pay Band-2, Rs 9300-34800/- plus Grade Pay of Rs 4200/- revised to Level 6 in Pay Matrix of 7th CPC or equivalent with five years' regular service in the grade.